

LOK SABHA DEBATES

LOK SABHA

Friday, August 1, 1975/Sravana 10,
1897 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER *in the Chair*]

PAPERS LAID ON THE TABLE

ORDERS OF DELIMITATION COMMISSION *re. BIHAR AND WEST BENGAL*

THE MINISTER OF STATE IN THE
MINISTRY OF LAW, JUSTICE AND
COMPANY AFFAIRS (DR. SAROJI-
NI MAHISHI): I beg to lay on the
Table a copy each of the following
Orders (Hindi and English versions)
of the Delimitation Commission under
sub-section (3) of section 10 of the
Delimitation Act, 1972:—

(i) Order No. 43 of the Delimita-
tion Commission in respect of the
State of Bihar, published in Notifica-
tion No. S.O. 291(E) in Gazette of
India dated the 30th June, 1975.

(ii) Order No. 45 of the Delimita-
tion Commission in respect of the
State of West Bengal, published in
Notification No. S.O. 290(E) in
Gazette of India dated the 30th
June, 1975.

[*Placed in Library. See No. LT-9913/
75.*]

REVIEW AND ANNUAL REPORT OF CEN- TRAL ROAD TRANSPORT CORPORATION LTD., CALCUTTA FOR 1973-74 WITH AUDIT REPORT

THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI H. M. TRI-
VEDI): I beg to lay on the Table a
copy each of the following papers (in

1210 LS—1.

Hindi and English versions) under
sub-section (1) of section 619A of the
Companies Act, 1956:—

(i) Review by the Government
on the working of the Central Road
Transport Corporation Limited,
Calcutta, for the year 1973-74.

(ii) Annual Report of the Central
Road Transport Corporation Limit-
ed, Calcutta for the year 1973-74
along with the Audited Accounts
and the comments of the Comptrol-
ler and Auditor General thereon.

[*Placed in Library. See No. LT-
9914/75.*]

COIR BOARD SERVICES (CLASSIFICATION, CONTROL AND APPEAL) AMNDT. BYE- LAWS, 1975

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY AND
CIVIL SUPPLIES (SHRI A. P.
SHARMA): On behalf of Shri Ziaur
Rahman Ansari, I beg to lay on the
Table a copy of the Coir Board Ser-
vices (Classification, Control and
Appeal) Amendment bye-laws, 1975
(Hindi and English versions) publish-
ed in Notification No. S.O. 2279 in
Gazette of India dated the 19th July,
1975, issued under sub-section (1) of
section 27 of the Coir Industry Act,
1953. [*Placed in Library. See No.
LT-9915/75.*]

NOTIFICATION UNDER FERTILIZER (CONTROL) ORDER, 1957

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI SHAHNAWAZ
KHAN): On behalf of Shri Prabhu-
das Patel, I beg to lay on the Table
a copy of Notification No. G.S.R.
416(E) (Hindi and English versions)
published in Gazette of India dated